

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.10.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 902 of 2020	Monitoring Agency of AnushFinlease & Construction Pvt. Ltd. Vs. State Bank of India & Ors.	Ashish Verma	Manas Shukla-R1 & R2 Bhawal Gaur-R4

For Orders

2.	I.A. No. 1962 of 2021 in Comp. App. (AT) No. 64 of 2021	Laxsons (India) Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal
3.	I.A. No. 1964 of 2021 in Comp. App. (AT) No. 65 of 2021	Laxsons Properties Pvt. Ltd. & Ors. Vs. Urvashi Khater	Mayank Jain	Akash Agarwal

For Directions

4.	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
5.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 609 of 2021	Sharad Srivastava Vs. Value Infracon India Pvt. Ltd. & Ors.	Kumar Deepraj	Sanjay Kumar Singh-R1 Neeraj Kr Gupta-R4
7.	Comp. App. (AT) (Ins) No. 762 of 2021	Neha Khanna & Anr. Vs. Tybros Infratech Pvt. Ltd.	Akshat Bajpai	
8.	Comp. App. (AT) (Ins) No. 769 & 770 of 2021	Insolvency and Bankruptcy Board of India Vs. Aditya Kumar Proposed IRP of Adjoin Built & Developers Pvt. Ltd.	Vikas Mehta	Aditya Kumar-R1

9.	Comp. App. (AT) (Ins) No. 804 of 2021	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.	Anusha Nagarajan	
10.	Comp. App. (AT) (Ins) No. 805 of 2021	Suniel Hiroo Bharwani Vs. Deepak Advertisement & Marketing & Ors.	Surekha Raman	
11.	Comp. App. (AT) No. 72 of 2021	Girdhari Lal Arora Vs. Union of India Through Secretary Ministry of Corporate Affairs, New Delhi & Anr.	Ketan Madan	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 126 of 2020	New Engineering Works Vs. NTPC GE Power Services Pvt Ltd.	Ankur S. Kulkarni	Mehak Aggarwal Alok Kr. Kuchhal
13.	Comp. App. (AT) No. 77 of 2021	Ram Avtar Khandelwal Vs. Kamal Kunj Developers Pvt. Ltd. & Ors.	Naresh Kumar Sejvani	
14.	Comp. App. (AT) No. 91 of 2021	Kadam Developers Private Limited Through Its Board of Directors Vs. Creative Souls Technology India Limited, Through Its Directors (Group Company of M3M India Private Limited) & Ors.	Gauri Rishi	Sidhartha Das Saurabh Kalia Kausar Hussain-R1 Srishti Juneja-R3 & R4
15.	Comp. App. (AT) No. 93 of 2021	Arvind Parasramka Vs. Calcutta Investment Company Ltd. & Ors.	Niharika Ahluwalia	Mainak Bose Nikhil Jhunjunwala- R1 & R4 Manju Bhuteria-R8 V.V.V. Sastry-R10

For Hearing

16.	Comp. App. (AT) (Ins) No. 439 of 2020	Raunaq EPC International Ltd. Vs. Hiranmaye Energy Ltd. Formerly known as India Power Corporation (Haldia) Ltd.	Praveen K. Mittal	Rajarshi Banerjee
17.	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors. With	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4

18.	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors.	Ujjal Banarjee Akash Khuran	Ankur Mittal
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By order of Hon'ble Acting Chairperson
-sd/-
Registrar